



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-082/NCLAT/CHN BEN/2026

Dated: 01st July 2026

NOTICE

Please take notice that the following matter of Chennai Bench listed on 01.07.2026 at 2pm will not be taken up. The next date of hearing in the matter is **20.07.2026**.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Restoration (AT) (CH) No. 10/2026 in Restoration (AT) No. 36/2025 in Comp App (AT) (CH) (Ins) No. 377/2024 For Stay IA No. 1026/2024 For Condone Delay IA No. 1027/2024 For Exemption IA No. 1028 & 1029/2024 For Directions IA No. 1030/2024 Delay in refiling IA No. 1031/2024	Sun Printers Vs Omics International Pvt Ltd	Mr. Jayasankar Toti	

By order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

1. Notice Board
2. Website: www.nclat.nic.in